



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.08.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 03.08.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 260 of 2026	Grant Thornton Bharat LLP Vs. Terra Infra Development Ltd. & Ors. With	Deep Roy	Shivam Shukla Rahul Pandey Raunak Dhillon Nihaad Dewan Gunav Gujral-R2 & R3
2.	I.A. No. 3672 of 2019, 2301, 5031, 5033, 5036 of 2023, 2001, 3611, 4963, 5868, 6867, 8006, 8007, 8008, 8399, 8402 of 2024 & 2134, 2230, 2301, 2495, 4103, 4417, 4676 of 2025 & 10, 234, 331, 341, 392, 592, 1729, 2737, 2738, 2739, 2781, 2782, 2783, 3138, 4805 of 2026 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
3.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar